

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: Furnishing of Statistical and Other Information.

CIRCULAR

No: 63

Dated: 10/10/2017

It has been noticed that Principal District & Sessions Judges of the State, more often than not furnish the statistical data and other information to the Hon'ble High Court either belatedly or the information furnished is found incomplete, deficient, not as per prescribed format and in some cases there appears to be non-application of mind by the Officials/Officers compiling the data. In this regard Hon'ble the Chief Justice has been pleased to direct that the Principal District & Sessions Judges must ensure that the information called for by the Hon'ble High Court is submitted well in time.

By Order

12/10/2017
(Sanjay Dhar)

Registrar General

No: 25364-98/sts

Dated: 10/10/2017

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar for information to His Lordship.
2. Registrar Vigilance, High Court of J&K, Srinagar.
3. Principal District & Sessions Judge _____ for information and compliance.
4. CPC e-Courts High Court of J&K with the request to upload the Circular on Official website.
5. Secretary to Hon'ble Mr. Justice _____ for information of His Lordship.
6. Office file.

12/10/2017
Registrar General